

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14779/2024

DIRECTOR OF EDUCATION & ORS.

Appellant(s)

VERSUS

SHYAM BABU

Respondent(s)

[ONLY I.A. NO. 270200/2025 IS LISTED UNDER THIS ITEM]

IA No. 270200/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

Date : 02-02-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Ms. Sakshi Kakkar, AOR
Mr. Divyanshu Sahay, Adv.

For Respondent(s) : Mr. Rahul Kaushik, Sr. Adv.
Mr. Pradeep Kumar Dwivedi, Adv.
Mr. Sandeep Kumar Dwivedi, Adv.
Mr. Satyam Pandey, Adv.
Mr. Vishweshwar Mishra, Adv.
Mr. Awadhesh Kumar, Adv.
Mr. Neeraj Kumar Singh, Adv.
Mr. Makardhvaj Yadav, Adv.
Mr. Kisalaya Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Instead of passing any order in IA No. 270200 of 2025, it would be appropriate to hear the Civil Appeal itself.
2. List the matter for hearing in the week commencing on 20th April, 2026.

(MINI)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)